

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23-07-2024 AT 10:30 AM**

**CP (IB) No. 5/95/HDB/2023
AND
IA (IBC) 608/2024 in CP (IB) No. 5/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

State Bank of India
(Stressed Assets Management Branch)

...Petitioner

AND

Mr. Manoj Kumar Agarwal (G S Oils Limited)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 608/2024

Heard the Learned Counsel Mr.G.P.Yash Vardhan for the Applicant/Creditor. No representation for the Personal Guarantor. **For orders call on 14.08.2024.**

Meanwhile, the Personal Guarantor is at liberty to file a submission if any.

**Sd/-
MEMBER (T)**

**Sd/-
MEMBER (J)**